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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 5/2004 in  
OA No 134/2002

New Delhi this the 19th day of May, 2004

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.K.Naik, Member (A)

Shri Bhanwar Singh  
S/O late Shri Mam Raj,  
resident of 27/921,  
Param Shakti Bhawan,  
West Ram Nagar, Sonepat (Haryana)

..Petitioner

(By Advocate Shri Subash Sharma proxy  
counsel for Shri Gyan Prakash )

VERSUS

Shri Ajay Prasad,  
Secretary to Govt. of India,  
Ministry of Defence,  
South Block, New Delhi.

..Respondent

(By Advocate Shri Rajinder Khatter  
proxy counsel for Shri Arun Bhardwaj )

O R D E R (ORAL)

(Hon'ble Shri Kuldip Singh, Member (J)

We find that the reliefs allowed have been  
complied with and necessary order to that effect have  
also been passed. Accordingly, nothing further survives  
in this CP. The CP 5/2004 is dismissed and notice  
discharged.

*SK*  
( S.K. Naik)  
Member (A)

*Kuldip Singh*  
( Kuldip Singh)  
Member (J)

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